NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.54/ BB/ 2017	-	Hearing	Rule-6 of IB.	Ram Charan Company Pvt. Ltd., Vs Falcon Tyres Ltd.

SL. NAME (IN CAPITAL)

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

Comsel for petitionner Blainar Kultarah for C.E. Nardakunar 4919986642069

ORDER

Counsel for petitioner is present. Other matters again Falcon Company are listed to 28.08.2017.

Hence the matter is also listed on 28.08.201

MEMBER(J)

MEMBER (T)